

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

ORIGINAL APPLICATION NO. 060/00903/2016

Chandigarh, this the 30th day of November, 2017

...

**CORAM: HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Amar Pal Singh Sodhi, age 61 years (Group-A), Scientist G (Retd.), R/o House No. 3212, Defence Scientist (TBRL) Society, Sector 51-D, Chandigarh.

....APPLICANT

(Argued by: Nemo)

VERSUS

1. Union of India through Secretary, Ministry of Defence, Govt. of India, New Delhi-110011.
2. The Director General, Research and Development R & D Organization, Ministry of Defence, New Delhi-110011.
3. The Director, Terminal Ballistics Research Laboratory, Sector 30, Chandigarh.

....RESPONDENTS

(By Advocate: Ms. Nidhi Garg)

ORDER (Oral)

JUSTICE M.S. SULLAR, MEMBER (J)

1. As nobody is appearing on behalf of the applicant, to argue this matter despite repeated calls, so we have no option, but to dismiss the same in default.
2. As consequences thereof, the Original Application is hereby dismissed in default for want of prosecution.

**(P. GOPINATH)
MEMBER (A)**

**(JUSTICE M.S. SULLAR)
MEMBER (J)**

Dated: 30.11.2017

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